

DIVISION BENCH
COURT - II

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/508(KB)2017
IA(I.B.C)/957(KB)2021, IA(I.B.C)/147(KB)2024,
IA(I.B.C)/89(KB)2023, IA(I.B.C)/173(KB)2022,
IA(I.B.C)/904(KB)2020, IA(I.B.C)/373(KB)2022,
IA(I.B.C)/744(KB)2020, IA(I.B.C)/61(KB)2021,
IA(I.B.C)/757(KB)2020, CONT.A. (IBC)/1(KB)2022,
IA(I.B.C)/1442(KB)2020, IA(I.B.C)/618(KB)2021,
IA(I.B.C)/960(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MARCH 2024, 10:30 A.M

IN THE MATTER OF	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS TIRUPATI JUTE INDUSTRIES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Ratnanko Banerjee, Sr. Adv.] For Daksh Jute LLP
Ms. Manju Bhuteria, Adv.]
Mr. Rishav Banerjee, Adv.]
Mr. Arkodeb Sinha, Adv.]
Mr. Mainak Biswas, Adv.]

Ms. Aparajita Rao, Adv.] For the Federal Bank
Ms. Swastika Roy, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. List this matter for conclusion of arguments on **08.04.2024** at **12:30 P.M.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**